

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-924(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE COMPANY: M/s. Simplex Infrastructure Ltd. V/s. M/s. North Town Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. S. S. Shamsbery and Mr. Ankit Raj, Advocates

For the Respondent: None

ORDER

Request for an adjournment is being made on behalf of the Petitioner. At his request, adjourned to 14th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)